

istry of Law, Justice and Company Affairs.

PAPERS LAID ON THE TABLE

Detailed Demands for Grants of Ministry of Law, Justice and Company Affairs

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Law, Justice and Company Affairs for 1982-83. [Placed in Library, See No. LT-3892/82].

REVIEW ON AND ANNUAL REPORT OF COCHIN SHIPYARD LIMITED, COCHIN FOR 1980-81 AND STATEMENT FOR DELAY

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1980-81.

(ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-3893/82].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report* of the Moghal Line Limited, Bombay, for the year 1980-81 [Placed in Library, See No. LT-3894/82].

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF INFORMATION AND BROADCASTING

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THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Information and Broadcasting for 1982-83. [Placed in Library, See No. LT-3835/82].

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATIONS) ACT 1951, REVIEW AND ANNUAL REPORT OF BRAITHWAITE AND COMPANY, LTD. CALCUTTA FOR 1979-80 AND BHARAT BRAKES AND VALUES LTD., CALCUTTA FOR THE PERIOD ENDED 31ST MARCH, 1979, ETC ETC.

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 123(E) published in Gazette of India dated the 4th March, 1982 regarding continuance of management of Messrs Krishna Silicate and Glass Works Limited, Calcutta beyond five years.

(ii) S.O. 125(E) published in Gazette of India dated the 5th March, 1982 regarding continuance of management of Messrs India Belting and Cotton Mills Limited, Serampore (West Bengal) beyond five years.

(iii) S.O. 134(E) published in Gazette of India dated the 11th March, 1982 regarding continuance of management of Messrs Amritsar Oil Works, Amritsar beyond five years.

[Placed in Library, See N*, LT-3896/82].

*Annual Report was laid on the Table on 8th April, 1982.

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1976:—

(a) (i) Statement regarding Review by the Government on the working of the Braithwaite and Company Limited, Calcutta for the year 1979-80.

(ii) Annual Report of the Braithwaite and Company Limited, Calcutta, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed IN LIBRARY. SEE No. LT-3897/82].

(b) (i) Statement regarding Review by the Government on the working of the Bharat Brakes and Valves Limited, Calcutta, for the period ended 31st March, 1979.

(ii) Annual Report of the Bharat Brakes and Valves Limited, Calcutta, for the period ended 31st March, 1979 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed IN LIBRARY. SEE No. LT-3898/82].

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Industry for 1982-83.

[Placed IN LIBRARY. SEE No. LT-3898/82].

(5) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Steel and Mines for 1982-83. [Placed in Library. See No. 3900/82].

REVIEW ON AND ANNUAL REPORT OF MANGANESE ORE (INDIA) LTD. NAGPUR FOR 1980-81.

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND — STEEL AND MINES (SHRI CHARANJIT CHANANA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Manganese Ore (India) Limited, Nagpur, for the year 1980-81.

(2) Annual Report of the Manganese Ore (India) Limited, Nagpur, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LI-3701/82].

ANNUAL ACCOUNTS OF MOTILAL NEHRU REGIONAL ENGINEERING COLLEGE, ALLAHABAD FOR 1980-81, CENTRAL SCHOOLS ORGANISATION (KENDRIYA VIDYALAYA SANGATHAN) FOR 1980-81, STATEMENTS FOR DELAY IN LAYING THE ANNUAL REPORT AND ACCOUNTS OF NATIONAL COUNCIL OF SCIENCE MUSEUMS CALCUTTA FOR 1980-81 AND SCHOOL OF BUDDHIST PHILOSOPHY, LEH, LADAKH FOR 1978-79, 1979-80 AND 1980-81.

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table:

(1) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1980-81 together with Audit Report thereon. [Placed in Library. See No. LT-3902/82].

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Central Schools Organisation (Kendriya Vidyalaya Sangathan) for the year 1980-81 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for